

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2020 AT 10:30 AM**

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 307/9/HDB/2020 |
| NAME OF THE COMPANY | Suryachakra Energy and Nasstructure Pvt Ltd |
| NAME OF THE PETITIONER(S) | K Kasi Vishwanadham |
| NAME OF THE RESPONDENT(S) | Suryachakra Energy and Nasstructure Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

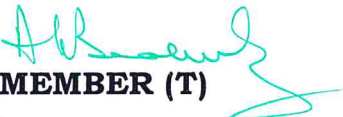
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Matter is listed today for admission.

Counsel for Operational Creditor is connected through video conference. Issue notice to Corporate Debtor. Counsel to serve notice on the Corporate Debtor and file proof of service.

Put up the matter on 28.10.2020.


MEMBER (T)


MEMBER (J)

Syamala